

(41)

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - I  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 02-03-2020

PRESENT: SHRI R.VARADHARAJAN, MEMBER-JUDICIAL  
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/892/2019 IN  
PETITION NUMBER : CP/1226/IB/2018  
NAME OF THE PETITIONER(S) : A ARUMUGAM (RP) (RL LOGISTICS PVT LTD)  
NAME OF THE RESPONDENT(S) : VS ENTERPRISES & 1 ANOTHER  
UNDER SECTION : SEC 60(2) OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1)	K. Anandharaj	Counsel for RP	
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**ORDER**

Due to administrative exigencies in relation to sitting in Bench II, the matter could not be taken up today. Post this matter on **07.04.2020**.

-SD-

**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

-SD-

**(R.VARADHARAJAN)**  
MEMBER (JUDICIAL)